CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

C.P.NO.315/2001 IN O.A.NO.848/2000



Thursday, this the 27th day of September, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Mrs. Rita Kumar Wife of Shri Ajai Kumar Trained Graduate Teacher (Social Studies) Kendriya Vidyalaya, Khandwa (MP)

..Petitioner

(By Advocate: Shri D.N. Sharma)

Versus

- Shri H.M.Caiare, Commissioner, Kendriya Vidyalya Sangathan, 18, Institutional Area Shaheed Jeet Singh Marg, New Delhi-16.
- 2. Shri S.M. Bhatnagar,
 Assistant Commissioner,
 Kendriya Vidyalaya Sagathan,
 Regional Office,
 Opposite Maida Mill,
 Bhopal 462011

.. Respondents

(By Advocate: Shri S.Rajappa)

ORDER (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J):-

We have heard the learned counsel for both the parties. We have also seen the affidavit of the respondents dated 27.9.2001, copy of which has been placed on record and also handed over to the learned counsel for the petitioner. Shri S.Rajappa, learned counsel has drawn our attention to the averments made by the respondents in the affidavit and, in particular, in para 3.

2. In the circumstances of the case, we find no good grounds to continue the Contempt Petition as no wilful or contumacious disobedience of the Tribunal's order is seen.

B

Accordingly, Contempt Petition No. 315/2001 is Notices issued to the alleged contemnors are discharged.

File to be consigned to the record room.

(S.A.T. Rizvi)
Member (A)

/sunny/

(Smt. Lakshmi Swaminathan) Vice Chairman (J)